THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM-II/370/2013/813

Dated, Shillong 19th March, 2015

NOTIFICATION

Hon'ble Shri. Justice Uma Nath Singh, Chief Justice (Acting), High Court of Meghalaya having been appointed as Chief Justice of the High Court of Meghalaya, Shillong as per the Government of India Notification No. K-13034/01/2015-US.I Dated 18th March, 2015 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice) New Delhi, has assumed charge of office of Chief Justice today the 19th March, 2015.

REGISTRAR GENERAL

Memo No.HCM-II/370/2013/813 A Copy for information to:-

Dated, Shillong 19TH March, 2015

- 1. The Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi.
- 2. The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification No.K-13034/01/2015-US.I Dated 18th March, 2015
- 3. The Secretary General, Supreme Court of India, New Delhi.
- 4. The Chief Secretary to the Government of Meghalaya, Shillong.
- 5. The Secretary to the Governor of Meghalaya, Shillong.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 7. The Secretary to the Chief Minister, Meghalaya, Shillong.
- 8. The Advocate General, Meghalaya, Shillong.
- 9. The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification No.K-13034/01/2015-US.I Dated 18th March, 2015. He is request to issue pay slip in favour of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice, High Court of Meghalaya, immediately.

10.	The	Registrar	General <u>, </u>						·
11.	The	District ar	nd Sessions .	Judge,					·•
12.	The	Member	Secretary,	Megha	laya	State	Legal	Services	Authority,
	Shill	long.							
13.	The	Registrar	/ Secretar	y to all	the	Centr	al Admi	nistrative	ribunals
						·			
14.	The	Registra	r / Secre	tary to	all	the	Nationa	l Green	Tribunals
						•			
15.	The	Judae.						_	

16. The Deputy Commissioner,
17. The Joint Registrar -cum- OSD in the Hon'ble the Chief Justice's
Secretariat, High Court of Meghalaya, Shillong.
18. The Joint Registrar –cum- Secretary to Hon'ble the Chief Justice, High
Court of Meghalaya, Shillong.
19. The Private Secretary to Hon'ble Chief Justice, High Court of Meghalaya
Shillong.
20. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, Judge
High Court of Meghalaya, Shillong.
21. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge
High Court of Meghalaya, Shillong.
22. The President / Secretary
23. The System Analyst to up load the same in the High Court Website.
24. The Accountant, High Court of Meghalaya, Shillong, with a copy of
Notification No.K-13034/01/2015-US.I Dated 18th March, 2015 for
necessary action.
25. Notice Board.
26. Guard File.
27. Office File.

REGISTRAR GENERAL